

Commission recommended the location of an institute of physics for fundamental research at Bhubaneswar;

(b) if so, what is Government's reaction in regard thereto; and

(c) the time by when the Institute is likely to start functioning?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE/

शिक्षा और समाज कल्याण मंत्रालय में
उपमंत्री

(PROF. D. P. YADAV): (a) to (c). The proposal of the Government of Orissa for starting an Institute of Physics at Bhubaneswar was considered by the University Grants Commission in its meeting held in September 1970. The Commission recognised the need and importance to strengthen teaching and research in Physics, and desired that the matter may be examined by an expert Committee in consultation with the Utkal University and the State Government. The Expert Committee has since been appointed and its first meeting is being held on August 2, 1971, that is today.

*328. [The questioner (Shri Suraj Prasad) was absent. For answer vide cols. 35—38 infra.]

सरकारी उपक्रमों के लिये कर्मचारियों का
पृथक संवर्ग

*329. श्री लाल आडवाणी :
श्री राजेन्द्रप्रताप सिंह :†
श्री जगदम्बी प्रताप यादव :
श्री जी० बरबोरा :

डा० शालिग्राम :
श्री एम० पुरकायस्थ :
श्री कृष्ण कान्त :
श्री अर्जुन अरोड़ा :
कुमारी शान्ता वशिष्ठ :
श्री चित्त बासु :
श्री सुन्दर सिंह भंडारी :
श्री ना० कृ० शेजवलकर :
श्री निरंजन वर्मा :

क्या वित्त मंत्री यह बताने की कृपा
करेंगे कि :

(क) सरकारी क्षेत्र के उपक्रमों को
चलाने के लिये कर्मचारियों का एक पृथक
संवर्ग बनाने के संबंध में क्या कोई प्रस्ताव
सरकार के विचाराधीन है ; और

(ख) यदि हां, तो इस संबंध में व्यौरा
क्या है ?

SEPARATE CADRE OF PERSONNEL FOR
PUBLIC UNDERTAKINGS

*329. SHRI LAL K. ADVANI:
SHRI RAJENDRA PRATAP
SINHA:f
SHRI J. P. YADAV: SHRI
GOLAP BARBORA: DR. SALIG
RAM: SHRI MAHITOSH
PURA-KAYASTHA:
SHRI KRISHAN KANT:
SHRI ARJUN ARORA:
KUMARI SHANTA
VASISHT:
SHRI CHITTA BASU:
SHRI SUNDAR SINGH
BHANDARI:
SHRI N. K. SHEJWALKAR:
SHRI NIRANJAN VARMA:

Will the Minister of

वित्त मंत्री

FINANCE/
be pleased to state:

(a) whether there is any proposal

■[•The question was actually asked on the floor of the House by Shri Rajendra Prasad Sinha. t/] English translation.

under Government's consideration to create a separate cadre of personnel to run the public sector undertakings; and

(b) if so, what are the details in this regard?]

[THE MINISTER OF STATE IN

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश): (क) और (ख). सरकारी उद्यमों के पदों के लिये कर्मचारियों का एक पृथक संवर्ग बनाने के संबंध में अभी तक तो कोई प्रस्ताव विचाराधीन नहीं है, तथापि सरकारी उद्यमों को इस बात के लिये प्रोत्साहित करने का प्रयास किया जा रहा है कि वे अपने-अपने उद्यमों में ही प्रबन्धकीय सम्बन्धों का निर्माण करें और असैनिक सेवाओं से प्रतिनियुक्ति पर आने वाले कर्मचारियों पर कम से कम निर्भर रहें। इस प्रयोजन के लिये, ये आदेश जारी किये गए हैं कि स्थायी असैनिक सेवाओं से प्रतिनियुक्ति पर आये हुए कर्मचारियों को निर्धारित समयावधि के अन्दर अन्दर इनमें से एक विकल्प चुनना होगा कि वे या तो उपक्रम में ही स्थायी रूप से सेवा करें अथवा अपने मूल संवर्ग को लौट जाएं। इस उपाय से सरकारी क्षेत्र के प्रति उन लोगों का लगाव बढ़ेगा और इन उद्यमों के अधिकारियों को भी आगे बढ़ने के अच्छे अवसर मिलेंगे।

THE MINISTER OF FINANCE/

(SHRI K. R. GANESH): (a) and (b) While there is no proposal as yet under consideration to create a separate cadre of personnel for manning posts in Public Enterprises, efforts are being made to encourage the Public Enterprises to build up their own managerial cadres within the enterprises and to reduce their dependence on deputationists from the civil services. For this purpose, orders have been issued

f[] English translation. 931

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requiring the deputationists from the permanent civil services to exercise their option either to serve the enterprises permanently or to revert to their parent cadres, within specified time limits. This measure will also increase their involvement with the Public Sector and offer to the officers of the enterprises better chances of career advancement.]

SHRI RAJENDRA PRATAP SINHA: Sir, what is the percentage of the officers who have opted to remain in the public undertakings, and how many are reverting back? The other point is that if the Government is not considering to create a separate cadre, what about the managerial pool? Are they making use of the managerial pool? »

SHRI K. R. GANESH: Sir, the reply to the first question is that the time-limit for giving the option was extended till 31-8-71.

AN HON. MEMBER: This is the third time _____

SHRI K. R. GANESH: And till that time expires, I will not be able to say how many of them have opted.

SHRI CHITTA BASU: How many have opted?

SHRI K. R. GANESH: So far not many have opted.

As far as the Industrial Management Pool is concerned, that is also a Government service, and the object of the Government is to bring* about cadres in each of these industrial undertakings so that they can develop their own managerial requirements.

MR. CHAIRMAN: Question Hour is over.